

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF
OCTOBER -2017

KIND OF CASES	PREVIOUS BALANCE	INSTITUTION			DISPOSAL				CLOSING BALANCE
		DB	SB	TOTAL	L.B.	DB	SB	TOTAL	
MAIN CASES									
CIVIL SIDE									
CIVIL FIRST APPEAL	8047	0	35	35	0	-	26	26	8056
CIVIL SECOND APPEAL	2651	-	13	13	0	-	36	36	2628
EX. FIRST APPEAL	37	0	0	0	0	-	0	0	37
EX. SECOND APPEAL	5	-	0	0	0	-	0	0	5
CIVIL MISC. APPEAL	25895	4	180	184	0	9	68	77	26002
CIVIL REVISION	519	0	9	9	0	0	18	18	510
CIVIL REVIEW	492	1	23	24	0	8	9	17	499
CUSTA (CUSTOM APPEAL)	1	0	-	0	0	0	-	0	1
INCOME TAX REF.	3	0	-	0	0	0	-	0	3
OTHER TAX REF.	6	0	-	0	0	0	-	0	6
TAX CASES	0	-	-	0	0	-	-	0	0
EXCISE ACT REF.	0	-	-	0	0	-	-	0	0
L. T. APPEAL	613	14	0	14	0	2	0	2	625
W. T. A.	15	0	-	0	0	1	-	1	14
SALES TAX REVISIONS	634	0	8	8	0	0	0	0	642
TESTAMENTARY CASES	1	-	0	0	0	-	-	0	1
COMPANY PETITION	37	0	0	0	0	0	1	1	36
COMPANY APPEAL	4	-	0	0	0	-	0	0	4
COMPANY APPLS.	14	-	3	3	0	-	0	0	17
COMPANY SUITS	0	0	0	0	0	0	0	0	0
COMPANY LIQUIDATION	12	-	-	0	0	-	0	0	12
ELECTION PETITION	0	-	-	0	0	-	-	0	0
SPECIAL APPEAL (CIVIL)	27	0	-	0	0	0	-	0	27
SPECIAL APPEAL (WRIT)	1402	89	0	89	0	184	-	184	1307
CIVIL CONTEMPT	1838	5	98	103	0	7	43	50	1891
CIVIL WRIT	43303	74	1664	1738	0	91	811	902	44139
OOS	2	0	0	0	0	0	1	1	1
CENTRAL EXCISE APPEAL	382	4	-	4	0	1	0	1	385
CROSS OBJECTION	632	0	12	12	0	0	3	3	641
CIVIL REFERENCE	1	-	-	0	0	-	-	0	1
TOTAL "A"	86573	191	2045	2236	0	303	1016	1319	87490
CRIMINAL SIDE									
MURDER REFERENCE	1	0	0	0	0	0	0	0	1
CRIMINAL APPEAL	17590	21	170	191	0	20	102	122	17659
CRIMINAL REVISION	7929	0	125	125	0	4	129	133	7921
CRL. MISC. PET. U/S 482 CR. P.C.	3566	0	455	455	0	1	295	296	3725
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	1271	0	1084	1084	0	0	1059	1059	1296
CR. CONT. PETITION	3	0	0	0	0	0	0	0	3
CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0
HABES CORPUS	171	15	0	15	0	12	0	12	174
CR. L TO A	384	5	23	28	0	4	47	51	361
CRLW	48	0	2	2	0	0	2	2	48
CRLO (CRIMINAL ORIGINAL)	1	0	0	0	0	0	0	0	1
TOTAL B	30964	41	1859	1900	0	41	1634	1675	31189
TOTAL A + B	117537	232	3904	4136	0	344	2650	2994	118679
OTHER ORIGINAL JURISDICTION CASES									
ARBITRATION APPLICATION	30	0	1	1	0	0	4	4	27
LEAVE TO APPEAL TO S. C	22	0	0	0	0	0	0	0	22
CIVIL TRANSFER APPLICATION	167	0	6	6	0	0	22	22	151
CRIMINAL TRANSFER	15	0	9	9	0	0	2	2	22
TOTAL C	234	0	16	16	0	0	28	28	222
GRAND TOTAL A+B+C+	117771	232	3920	4152	0	344	2678	3022	118901

D. D. Beati
DEPUTY REGISTRAR (JUDL.)